

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 02.11.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S. 554/2000	O.S. 884/2010
2. O.S. 720/2008	O.S. 1370/2011
3. O.S. 1412/2008	O.S. 652/2012
4. O.S. 86/2009	O.S. 1396/2019
<b>HEARING</b>	<b>HEARING</b>
5. O.S. 38/2003	MISC. 31/2013
6. O.S. 1988/2006	O.S. 888/2014
7. O.S. 76/2008	O.S. 712/2017
8. O.S. 826/2009	O.S. 194/2018
9. O.S. 834/2012	O.S. 304/2019
10. O.S. 1058/2012	EX. 3/2011
<b>EVIDENCE</b>	O.S. 646/2020
11. O.S. 288/2001	O.S. 780/2020
12. O.S. 40/2010	O.S. 832/2020
13. O.S. 442/2013	O.S. 882/2020
14. O.S. 780/2013	O.S. 886/2020
15. O.S. 1100/2009	

*28/10/20*

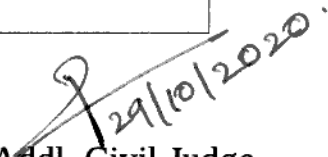
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 02.11.2020**

<b>1ST SESSION AT 11.00 AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S. 1272/2015	16) O.S 1766/2013
<b>HEARING</b>	17) O.S. 932/2014
2) O.S. 162/2012	18) O.S. 162/2016
3) O.S. 1490/2012	19) O.S. 412/2016
4) O.S. 1630/2012	20) O.S. 492/2016
5) O.S. 84/2013	21) O.S. 578/2016
6) MISC. 54/2013	22) O.S. 814/2016
7) O.S. 1108/2013	23) O.S. 1758/2019
8) EX. 23/2013	24) O.S. 406/2020
9) MISC. 72/2013	25) O.S. 704/2020
10) O.S. 102/2013	26) O.S. 1512/2015
<b>EVIDENCE</b>	27) O.S. 22/2018
11) O.S 910/2017	28) O.S. 776/2019
12) O.S 256/2010	29) O.S. 552/2020
13) O.S 1764/2013	30) O.S. 798/2020
14) O.S 1794/2013	
15) O.S. 88/2014	

  
IInd Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 02-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00-12:00 AM</u></b>				
1	O.S. 223/2020 (HEARING) IA/1/2020		VIJAYAKUMAR <b>Vs</b> MUNISHAMAPPA	H.V SUBRAMANYA
<b><u>12.00- 1.00 PM</u></b>				
2	O.S. 91/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		DAYANAND TILAK <b>Vs</b> V. KRISHNAPPA	K.R.K
<b><u>3.00- 4.00 PM</u></b>				
3	O.S. 121/2014 (HEARING) IA/1/2014		CHANDRASHEKARA <b>Vs</b> MADHUSUDHAN	LEX NEXUS
4	O.S. 1179/2014 (EVIDENCE.) IA/1/2014		NARAYANAMMA <b>Vs</b> S. JAGANATHAN	L. SURESH
5	O.S. 1015/2015 (EVIDENCE.) IA/1/2015		AZEEMAMUNNISSA <b>Vs</b> NANJAMMA	BASAVARAJU BELAVANGALA
6	O.S. 929/2016 (EVIDENCE.) IA/1/2016		M NARAYANA <b>Vs</b> M S SRINIVASA MURTHY	BCR
7	O.S. 789/2013 (OBJECTIONS) IA/1/2013		S.VENKATESH <b>Vs</b> A.S.BHEEMAPPA	MS LAWYERS INC., ADVOCATES AND SOLICITORS
8	O.S. 275/2017 (OBJECTIONS) IA/1/2017		VAJRAMUNIYAPPA <b>Vs</b> V GALISWAMY	CHANDRASHEKAR C. CHANASPUR
9	O.S. 427/2008 (HEARING) IA/1/2008 IA/2/2008		C. R. SHANTHA KUMAR <b>Vs</b> S. RAMAIAH	K. SURYANARAYANA RAO
10	O.S. 1441/2015 (HEARING) IA/1/2015		S.PARAMESHA <b>Vs</b> M.VENKATARAMU	R. GOPALAKRISHNA.
11	O.S. 207/2017 (HEARING) IA/1/2017		M RAVI KUMAR <b>Vs</b> C D JAVARE GOWDA	
12	O.S. 811/2017 (HEARING) IA/1/2017		PREMA LEELA <b>Vs</b> B C PUSHPALATHA	M K SHIVARAJU
13	O.S. 813/2017 (HEARING) IA/1/2017		PREMA LEELA <b>Vs</b> GANGA HANUMAIAH	M K SHIVARAJU
14	O.S. 225/2018 (HEARING) IA/1/2018		M. RANI ALIAS RANIYAMMA <b>Vs</b> R. VENKATESH	S. SUBRAMANYA

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 02-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 313/2019 (HEARING) IA/1/2019		SELVAM <b>Vs</b> ABDUL ALEEM	JOSE SEBASTAIN
16	O.S. 945/2020 (HEARING) IA/1/2020		M MAHADEVAIAH <b>Vs</b> KRISHNAVENI	C SRINIVAS
17	O.S. 387/2012 (EVIDENCE.) IA/1/2012		KUMUDA C. R. <b>Vs</b> RADHA	K.V. VENKATESH
18	O.S. 489/2012 (EVIDENCE.) IA/1/2012		KAVITHA <b>Vs</b> NARASIMHAI AH	S.N.R and ASSOCIATES
19	O.S. 91/2013 (EVIDENCE.) IA/1/2013		T.SHANKAREGOWDA <b>Vs</b> K.S.SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
20	O.S. 417/2014 (EVIDENCE.) IA/1/2014		SRINIVAS B.K. <b>Vs</b> B.N. CHENNAIAH	G.S.BALAGANGADHAR
21	O.S. 1679/2014 (EVIDENCE.) IA/1/2014		D SURESH <b>Vs</b> R RAMAKRISHNA	OMKARESHA
22	O.S. 325/2017 (EVIDENCE.)		MANGALA S <b>Vs</b> KAMALA	SRINATH REDDY P
23	O.S. 261/2011 (ARGUMENTS)		PATTALAMMA <b>Vs</b> GOWRAMMA	T.S. RAVINDRA KUMAR
24	O.S. 579/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI <b>Vs</b> NARAYANAPPA	KUMAR and KUMAR ADVOCATES
25	O.S. 823/2012 (ARGUMENTS) IA/1/2012		VASUDENDRA SHROFF <b>Vs</b> GOVINDAPPA	K. T. DAKAPPA
26	O.S. 629/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		LAKSHMI ANAND KODANGAL <b>Vs</b> UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS
27	O.S. 639/2016 (ARGUMENTS) IA/1/2016		B. VENKATANARAYANA REDDY <b>Vs</b> VENKATAKRISHNAPPA ALIEAS KRISHNAPPA	
28	O.S. 815/2017 (ARGUMENTS) IA/1/2017		BABU LAL <b>Vs</b> PUSHPAVATHI K R	N ANJANGOWDA
29	O.S. 547/2018 (ARGUMENTS) IA/1/2018		PRASHANTH <b>Vs</b> VENKATARAMANAPPA	M. MOHAN KUMAR

**PRL CIVIL JUDGE, Bengaluru Rural**  
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**III Addl Civil Judge**  
**Cause List Date: 02-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 1359/2016 (ORDERS.)		Jayakumar B <b>Vs</b> Mukesh	Venkatesh M
31	O.S. 1069/2019 (OBJECTIONS) IA/1/2019		MOTAMMA <b>Vs</b> M. RUDRESH	M. SHANTHAVEERIAH
<b>Cases listed below are adjourned due to Covid 19</b>				
32	O.S. 1001/2018 (STEPS) IA/1/2018	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	JEOMON BABU <b>Vs</b> RADHAMMA	DILRAJ ROHITH SEQUERIA
33	O.S. 1151/2019 (STEPS) IA/1/2019	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	HEMAVATHI <b>Vs</b> PARVATHAMMA	SANJAY NAIR
34	O.S. 975/2014 (SUMMONS) IA/1/2014	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	H. N. TIPPUSULTHAN <b>Vs</b> N. V. KADAM	H.T.JAGANNATHA AND M.V.SRINIVASA REDDY
35	O.S. 1175/2014 (SUMMONS) IA/1/2014	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	M. Y. CHANDRAPP <b>Vs</b> P. RAMAIAH	V. ANANDA
36	O.S. 1373/2016 (SUMMONS) IA/1/2016	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	Kavita Sharma <b>Vs</b> Kamalamma	B S Gurudat
37	O.S. 37/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	MADIVALAPPA <b>Vs</b> RAMAIAH REDDY	KND
38	O.S. 261/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	M. NARAYANASWAMY <b>Vs</b> AZAM PASHA	H. MAREGOWDA
39	O.S. 423/2018 (SUMMONS) IA/1/2018	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	SHIVAMMA <b>Vs</b> YASHODA B.N	D.S JAYARAJ
40	O.S. 513/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-11-2020</b> <b>(10:00-11:00 AM)</b>	THIMARAYAPPA <b>Vs</b> SADASHIVA	SATHYANARAYANA GOPAL RAO
41	O.S. 559/2018 (SUMMONS) IA/1/2018	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	MANOJ PUNDORA <b>Vs</b> S. BHASKAR	S.D VIJAYALAKSHMI
42	O.S. 602/2018 (SUMMONS) IA/1/2018	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	DEBASHISH DAS <b>Vs</b> S. BHASKAR	S.D VIJAYA LAKSHMI
43	O.S. 603/2018 (SUMMONS) IA/1/2018	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	R. SELVAKUMAR <b>Vs</b> S. BHASKAR	S.D VIJAYA LAKSHMI

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
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**Cause List Date: 02-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	O.S. 883/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	NINGAPPA <b>Vs</b> THE COMMISSIONER	ASWATHANARAYANA
45	O.S. 960/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	FELIX REGO REP BY ASHOK PRABHU <b>Vs</b> A. KRISHNAPPA	CYRIL PRASAD PAIS
46	O.S. 1113/2018 (SUMMONS) IA/1/2018	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	H.V ROHITHASWA <b>Vs</b> H.V. PADMANABHAI AH	P. VENKATA SHIVA REDDY
47	O.S. 5/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	GABU LAKSHMANA REDDY <b>Vs</b> B. RAVISHANKAR	VINAY S.
48	O.S. 26/2019 (SUMMONS) /1/2018 /2/2018	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	JAYAMMA, REP. BY GPA NAGARAJU.C. <b>Vs</b> MUNIRAJU	M. MOHAN KUMAR
49	O.S. 67/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	RAJESH R REP BY P UDAY KUMAR <b>Vs</b> BHARATH BUSHAN GOWDA	KRISHNA S VYAS
50	O.S. 159/2019 (SUMMONS) IA/1/2019	<b>30-11-2020</b> <b>(11:00-12:00 AM)</b>	B. NARAYANAMMA <b>Vs</b> NARASIMHA REDDY	N.N RAJA URS
51	O.S. 452/2019 (STEPS) IA/1/2019	<b>30-11-2020</b>	DEB KUMAR CHOWDHURY <b>Vs</b> S. BHASKAR	S.D VIJAYALAKSHMI
52	O.S. 667/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	VALSA GEORGE <b>Vs</b> ARUN SAMUEL	S KALYAN BASAVARAJ
53	O.S. 721/2020 (SUMMONS) IA/1/2020	<b>30-11-2020</b>	KULLAYI REDDY G <b>Vs</b> RAMAPPA	T SESHAGIRI RAO
54	O.S. 203/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	T PATTABI <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
55	O.S. 204/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	JAYENDIRAN A <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
56	O.S. 205/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	S VENKATESH <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
57	O.S. 206/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	DHANAKUBERAN <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 02-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	O.S. 207/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	S ELUMALAI <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
59	O.S. 208/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	C L PUTTASWAMY <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
60	O.S. 215/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	CHINNADHURAI <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
61	O.S. 216/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	MADHU <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
62	O.S. 217/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	A SAVIRAJ <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
63	O.S. 218/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	MURALI K <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
64	O.S. 1147/2016 (APPEARANCE OF PARTY) IA/1/2016	<b>01-12-2020</b> <b>(10:00-11:00 AM)</b>	RUMANA BANU <b>Vs</b> MUNIVENKATAPPA	RK
65	O.S. 449/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b> <b>(1.00- 2.00 PM)</b>	K.M. SUJATHA <b>Vs</b> T.N. SUMATHI	AKSHATHA A.
66	O.S. 143/2020 (SUMMONS) IA/1/2020	<b>01-12-2020</b> <b>(1.00- 2.00 PM)</b>	MUNISHAMAPPA <b>Vs</b> VIJAYAKUMAR	K.P.Jayasimha
67	O.S. 237/2020 (SUMMONS) IA/1/2020	<b>01-12-2020</b> <b>(1.00- 2.00 PM)</b>	SANTHOSH C.A <b>Vs</b> SUNANDA	S.G LOKESH AND ASSOCIATES
68	O.S. 257/2020 (SUMMONS)	<b>01-12-2020</b> <b>(1.00- 2.00 PM)</b>	STATE BANK OF INDIA REP BY AMAR K V <b>Vs</b> RAGHAVENDRA A.	VACHANNA G.K
69	O.S. 413/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>01-12-2020</b> <b>(1.00- 2.00 PM)</b>	LAKSHMAMMA <b>Vs</b> J VEERABADRIAH	B V RAMA MOORTHY, KUMARASWAMY
70	O.S. 415/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>01-12-2020</b> <b>(1.00- 2.00 PM)</b>	LAKSHMAMMA <b>Vs</b> J VEERABADRIAH	B V RAMA MOORTHY, KUMARASWAMY

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 02-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
71	O.S. 417/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>01-12-2020</b> <b>(1.00- 2.00 PM)</b>	LAKSHMAMMA <b>Vs</b> J VEERABADRAIAH	B.V.RAMAMOORTHY
72	O.S. 419/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>01-12-2020</b> <b>(1.00- 2.00 PM)</b>	LAKSHMAMMA <b>Vs</b> J VEERABADRAIAH	B.V.RAMAMOORTHY
73	O.S. 219/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	VINAYAGAM M <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNTHA GOWDA
74	O.S. 220/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	M. LINGAMURTHY <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNATHA
75	O.S. 221/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	VIJAYA <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V. MANJUNATHA
76	O.S. 222/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	M. SHANMUGAM <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V MANJUNATHA
77	O.S. 243/2019 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	K. RAVI BABU <b>Vs</b> JAGADISH PRASAD	A.G.NAGARAJA
78	O.S. 245/2019 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	K. NAGENDRA RAO <b>Vs</b> JAGADISH PRASAD	A,G NAGARAJU
79	O.S. 275/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	WASEEM AKRAM <b>Vs</b> TANZEEM TAJ	FAYAZ SAB B,G
80	O.S. 285/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	S. PUSHPA <b>Vs</b> STATE OF KARNATAKA REP BY REVENUE SECRETARY	B.V MANJUNATHA GOWDA
81	O.S. 327/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	BHASKARAN K <b>Vs</b> VEERANNA	J K LOKESH GOWDA
82	O.S. 411/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b> <b>(11:00-12:00 AM)</b>	PARIMALA <b>Vs</b> NARAYANAPPA	BABU G.N
83	O.S. 1747/2008 (EVIDENCE.)	<b>01-12-2020</b> <b>(12.00- 1.00 PM)</b>	GHOWTHAM CHAND <b>Vs</b> C. M. BHUVANESHWAR RAJ	



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
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**Cause List Date: 02-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
84	O.S. 291/2010 (EVIDENCE.) IA/1/2010	<b>01-12-2020</b> <b>(12.00- 1.00 PM)</b>	VIJAYAMMA <b>Vs</b> NARASAMMA	R. BHASKARA and ANR.
85	O.S. 1509/2019 (OBJECTIONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b> <b>(3.00- 4.00 PM)</b>	G. SANTOSH <b>Vs</b> THIRUMALARAYASWAMY DEVASTHANA ABHIVRUDDI SEVA SAMITHI	REDDY AND REDDY
86	O.S. 231/2020 (SUMMONS) IA/1/2020	<b>01-12-2020</b>	LAKSHMAN REDDY <b>Vs</b> YESHODAMMA	H.S RAMAMURTHY
87	O.S. 375/2020 (SUMMONS) IA/1/2020	<b>01-12-2020</b>	MUNIRATHNAMMA <b>Vs</b> K.MUNISWAMY	JEEVAN.K
88	O.S. 1005/2009 (AMENDMENT) IA/1/2009	<b>01-12-2020</b>	RENUKARADHYA <b>Vs</b> V. BHANUMATHI	K. R. KUMAR and ANR.
89	O.S. 775/2018 (AMENDMENT) IA/1/2018	<b>01-12-2020</b>	SHIRADI SAI LAYOUT OWNERS WELFARE ASSOCIATION REP BY ITS PRESIDENT <b>Vs</b> HOUSE OF HIRANANDANI REP BY SUADELA CONSTRUCTIONS	C. NARAYANASWAMY
90	O.S. 1127/2019 (AMENDMENT) IA/1/2019	<b>01-12-2020</b>	MUNIYAMMA <b>Vs</b> RAJAMMA	K. VIJAYA KUMAR
91	O.S. 123/2010 (EVIDENCE.) IA/1/2010	<b>01-12-2020</b>	L. BALAKRISHNAM NAIDU <b>Vs</b> MAGDALENE PAUL D SOUZA	J. S. DINESH
92	O.S. 769/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>01-12-2020</b>	M SUBRAMANI <b>Vs</b> E . SUBRAMANI	PRASAD REDDY. G.S
93	O.S. 1173/2011 (EVIDENCE.) IA/1/2011	<b>01-12-2020</b>	AKKAYYAMMA <b>Vs</b> DODD PILLAMMA	BABU
94	O.S. 1225/2011 (EVIDENCE.) IA/1/2011	<b>01-12-2020</b>	RADHAKRISHNA RAO <b>Vs</b> RADHAKRISHNA RAO	SRINIVASA GOWDA
95	O.S. 741/2012 (EVIDENCE.)	<b>01-12-2020</b>	SUDHABAI S. KALKUNDRI <b>Vs</b> MALLIKARJUNA	MAHESH S. KAMMAR
96	O.S. 1267/2012 (EVIDENCE.)	<b>01-12-2020</b>	BRIAN D SOUZA <b>Vs</b> ALBERT LOBO	ROHIH GOWDA
97	O.S. 1537/2012 (EVIDENCE.) IA/1/2012	<b>01-12-2020</b>	SREERAMALU <b>Vs</b> CABLE SRINIVAS	K VENKATESH

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 02-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
98	O.S. 89/2013 (EVIDENCE.) IA/1/2013	<b>01-12-2020</b>	M.DEVARAJ <b>Vs</b> K.S. SAMEEULLA	NARASIMHARAJU AND CHOKKAREDDY
99	O.S. 729/2009 (A.D.R) IA/1/2009	<b>01-12-2020</b>	JAYAMMA <b>Vs</b> SUBBANNA	B. S. PRASAD
100	O.S. 1925/2006 (OBJECTIONS) IA/1/2006	<b>01-12-2020</b>	G. ASWATHAMMA <b>Vs</b> K. R. LAKSHMAN	M. B. SHANKAREGOWDA
101	O.S. 423/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>04-12-2020</b> <b>(1.00- 2.00 PM)</b>	LAKSHMAMMA <b>Vs</b> J VEERABADRRAIAH	B.V.RAMAMOORTHY
102	O.S. 425/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>04-12-2020</b> <b>(12.00- 1.00 PM)</b>	LAKSHMAMMA <b>Vs</b> J. VEERABADRRAIAH	B.V RAMAMURTHY
103	O.S. 427/2020 (SUMMONS) IA/1/2020	<b>04-12-2020</b> <b>(12.00- 1.00 PM)</b>	VIDYAVATHI <b>Vs</b> NARASIMHA MURTHY	H.R.SANJEEVE GOWDA.
104	O.S. 431/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>04-12-2020</b> <b>(12.00- 1.00 PM)</b>	T R SRINIVAS <b>Vs</b> B JAYALAKSHMAMMA	DIVAKAR
105	O.S. 527/2020 (SUMMONS) IA/1/2020	<b>04-12-2020</b>	P VENUGOPAL <b>Vs</b> BHASKAR DHIKSHITH	B K MOHAN
106	O.S. 531/2020 (SUMMONS)	<b>04-12-2020</b>	CANARA BANK, CHIKKA BANAVARA BRANCH, REP BY ITS SENIOR BRANCH MANAGER AND P A HOLDER ARCHANA <b>Vs</b> MARUTHI INDUSTRIES, A PROPRIETORSHIP CONCERN, REP BY ITS PROPRIETOR M MARUTHI	H M MANJUNATH
107	O.S. 871/2020 (SUMMONS) IA/1/2020	<b>04-12-2020</b>	SUBRAMANYA PRABHU P <b>Vs</b> THE MANAGER	A.R. KRISHNAMURTHY.
108	O.S. 889/2020 (SUMMONS) IA/1/2020	<b>04-12-2020</b>	NARASIMHAMURTHY <b>Vs</b> KRISHNAPPA	PRAMOD R
109	O.S. 893/2020 (SUMMONS) IA/1/2020	<b>04-12-2020</b>	C K A KUMAR <b>Vs</b> BANGALORE EAST INDUSTRIAL WORKERS UNION REP BY ITS PRESIDENT GOPALA GOWDA	PRASHANTH B K

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
110	Misc 9/2018 (NOTICE)	<b>04-12-2020</b>	B.N. JAYAPRAKASH <b>Vs</b> GEORGE VARGHESE	M.K. MOHAN
111	O.S. 779/2018 (NOTICE) IA/1/2018 IA/2/2018	<b>04-12-2020</b>	PURUSHOTHA B.K <b>Vs</b> THE BROTHERS OF THE HOLY CHRIST	H.,N GOPI MOHANA
112	Misc 57/2019 (NOTICE)	<b>04-12-2020</b>	G NANJUNDAPPA <b>Vs</b> VARALAKSHMI	CAA
113	Misc 58/2019 (NOTICE)	<b>04-12-2020</b>	V G HEGDE KATTE <b>Vs</b> HANUMANTHARAYAPPA	H AND P
114	Misc 64/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>04-12-2020</b>	MEHABOOB <b>Vs</b> S.BABU	V.N KUMAR AND ASSOCIATES